

DELHI LEGISLATIVE ASSEMBLY
REVISED LIST OF BUSINESS

Wednesday, 21st March, 2012/ 01 Chaitra, 1934(Saka)
12.00 Noon

National Song: Vande Mataram

1. Papers to be laid on the Table:

I. Smt. Sheila Dikshit, Chief Minister to lay the copies of following papers (English-Hindi version):-

(i) Annual Report of Geospatial Delhi Limited for the year 2010-11 in compliance to the Section 619 (A) of the Companies Act, 1956.

(ii) Annual Report of Guru Gobind Singh Indraprastha University for the year 2008-2009.

II. Dr. A.K.Walia, Minister of Urban Development to lay the copy of the Report of the Commission of Inquiry set up to inquire into the Lalita Park Building collapse on 15th November, 2010.

2. Election of Financial Committees:

Smt. Sheila Dikshit, Chief Minister to move the following motion:

"That the Members of this House do proceed to elect in the manner required under Rule 192(2), Rule 194(2) and Rule 196(2) of the Rules of Procedure and Conduct of Business in the Legislative Assembly, nine Members each from amongst themselves to serve as Members of the Public Accounts Committee, Estimates Committee and Committee on Govt. Undertakings beginning from 1st April, 2012".

3. Presentation of Annual Budget (2012-2013):

Smt. Sheila Dikshit, Chief Minister to present the Annual Budget for the financial year 2012-2013.

4. Demands for Grants: The Chief Minister to present the Demands for Grants for the financial year 2012-2013.

5. Presentation and Voting on the Supplementary Demands (2011-2012): The Chief Minister to present the first and final batch of Supplementary Demands for the Financial Year 2011-2012.

6. Appropriation (No.1) Bill, 2012: The Chief Minister to introduce the 'Appropriation (No.1) Bill, 2012 (Bill No. 3 of 2012) with the leave of the House.
The Chief Minister also to move that the Bill be considered and passed.

7. Presentation and voting on the Demands for Grants (Vote on Account) for the period April to June, 2012

The Chief Minister to present the Demands for Grants (Vote on Account) for the period April to June, 2012."

8. Appropriation (Vote on Account) Bill, 2012:

The Chief Minister to introduce the 'Appropriation (Vote on Account) Bill, 2012 (Bill No. 4 of 2012) with the leave of the House.

The Chief Minister also to move that the Bill be considered and passed.

Delhi
21st March, 2012

P.N.Mishra
Secretary